

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 327

IA-6571/2023, IA-1512/2024, Con.P-15/2024, IA - 652/2024

IA- 5204/2023

IN

IB-559(ND)/2021

IN THE MATTER OF:

Yes Bank Ltd. Petitioner/Applicant

Vs.

Presidium Educational Institution Pvt. Ltd. Respondent

Order u/S. 7 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 11.07.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner :

For the Respondent :

ORDER

IA-6571/2023

We have heard the submissions of the Ld. Counsel appearing for Applicant as well as Respondent.

Arguments concluded.

Written submissions, if any, shall be filed within one week.

List the matter for compliance **on 31.07.2024.**

Con.P-15/2024

Issue notice to the Respondents.

Mr. Prakhar Mittal, Ld. Counsel accepts notice on behalf of Respondent Nos. 1 and 2 and seeks time to file reply.

The Applicant is directed to serve notice along with a copy of the IA on the Respondent No. 3 by all modes and file proof and affidavit of service within one week.

The Respondents are directed to file reply affidavit within ten days.

List the matter **on 06.08.2024.**

IA-5204/2023

This application has been filed by the Resolution Professional seeking a direction to the District Administration/Authorities under Regulation 30 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

The Applicant in this application has sought for the following information:

- A.** *Books of accounts.*
- B.** *Information in relation to the assets of the Corporate Debtor and Access to the assets of the Corporate Debtor.*
- C.** *Original documents of the assets.*
- D.** *Fixed Asset Register (wherein all the records of assets are maintained).*
- E.** *Access to the premises for actual valuation of the assets.*
- F.** *Details of all vehicles of the Corporate Debtor, its location and details of hypothecated vehicles.*
- G.** *To provide such other documents as may be requested by the Applicant from time to time.*
- H.** *Complete list of assets and liabilities as on 11.10.2022 classified into appropriate categories for easy identification, with estimated values assigned to each category.*

- I.** *Complete list of creditors containing the names of creditors, address of the creditors, email address and contact nos. of the creditor and amount to be paid by the Corporate Debtor as on 11.10.2022.*
- J.** *Complete list of Debtors containing the names of debtor, address of the debtor, email address and contact nos. of the debtor and amount received and payable by the Corporate Debtor as on 11.10.2022.*
- K.** *Particulars of a debt due from or to the Corporate Debtor with respect to related parties with list of related parties of the Corporate Debtor.*
- L.** *Details of guarantees that have been given in relation to the debts of the Corporate Debtor by other persons, specifying which of the guarantors are related party.*
- M.** *The names and addresses of the members holding at least one per cent stake in the Corporate Debtor along with the size of stake.*
- N.** *Complete details of all material litigation and ongoing investigation or proceeding initiated by Government and statutory authorities.*
- O.** *The number of workmen and employees of the Corporate Debtor and liabilities of the Corporate Debtor towards them as on 11.10.2022.*

The Respondents have not filed any reply affidavit despite service of notice and opportunities granted to them.

Having heard the submissions made by Ld. Counsel appearing for Resolution Professional, we direct the following District Authorities/District Administrative Officers to cooperate with the Resolution Professional in terms of Regulation 30 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 and provide necessary assistance:

S. No.	School	Address of the School	Officials	Address
1.	Presidium Indirapuram	Indirapuram: Presidium School, Dadri, A-16, Habitat Centre, Ahinsa Khand- I, Indirapuram, Ghaziabad, Uttar Pradesh 201010.	Shri Rakesh Kumar Singh, IAS- District Magistrate	721, IMT Ghaziabad Rd, Sector 15, Sector 10, Raj Nagar, Ghaziabad, UP.
2.	Presidium Gurgaon	Gurgaon Sector 57: Mayfield Garden, Sector 57, Gurugram, Haryana 122003	City Magistrate: Sh. Darshan Yadav. SDM: Sh. Satish Yadav, HCS	CTM office, First Floor, Mini Secretariat, Gurugram, 122001. SDM Badshahpur Gurugram, 1069 sect 57 Gurugram MN, Sector 15, Block H, Sector 57, Gurugram, Haryana 122003
3.	Presidium Rajnagar	Rajnagar: New Raj Nagar Extension, Meerut Road, NH- 58, Ghaziabad, Meerut Bypass	Shri Rakesh Kumar Singh, IAS- District Magistrate	721, IMT Ghaziabad Rd, Sector 15, Sector 10, Raj Nagar, Ghaziabad, UP.

		Rd, Raj, Nagar Extension, Ghaziabad, Uttar Pradesh 201001		
4.	Presidium Noida Sector 31	Noida Sector 31: C- 5/ 230 B 1st floor, Sector 31, Noida, Uttar Pradesh 201301	District Magistrate: Shri Manish Kumar Verma.	Sector 27, 290, Tulsi Marg, G Block, Pocket G, Sector 27, Noida, Uttar Pradesh 201301
5.	Presidium Palam Vihar	Palam Vihar: Near Spanish Court Pocket C Krishna Chowk B &, Block C, Gurugram, Haryana	City Magistrate: Sh. Darshan Yadav. SDM: Sh. Satish Yadav, HCS	CTM office, First Floor, Mini Secretariat, Gurugram, 122001. SDM Badshahpur Gurugram, 1069 sect 57 Gurugram MN, Sector 15, Block H, Sector 57, Gurugram, Haryana 122003
6.	Presidium Punjabi Bagh	Punjabi Bagh: 11/77, West Punjabi Bagh, Punjabi Bagh, New Delhi, Delhi	District Magistrate: Sh. Prince Dhawan	Plot No. 3, Shivaji Place, Raja Garden, Delhi 110027 SDM (Punjabi

		110026	Sub Divisional magistrate: Sh. Arvind Jain	Bagh) Main Rohtak Road Nangloi, Delhi - 110041
7.	Presidium Dwarka, Sector 6	Dwarka Sector 6: 1st Floor, Near, Dwarka Block D, District Park, Sector 6 Dwarka, Delhi, 110075	District Magistrate: Sh. Hemant Kumar. Sub Divisional magistrate: Sh. Vinay Kumar Mongia	1286, Old Delhi Gurgaon Rd, Kapas Hera Extension, Kapas Hera Estate, New Delhi, Delhi 110037 H3M4+476, Dabri - Gurgaon Rd, Sector 10 Dwarka, Dwarka, Delhi, 110075
8.	Presidium Pitampura	Pitampura: Adj Agrasen Bhavan, behind Rama Market, Pitam Pura, New Delhi, Delhi 110034	District Magistrate: Mrs. Ankita Anand. Sub Divisional magistrate: Sh. Alok	P2R6+33C, Main Chowk, MDR 138, near by girls School, Kanjhawala, Delhi 110081. Office Of District Magistrate Kanjhawala

			Kumar	Delhi-110081
9.	Presidium Ludhiyana	Ludhiyana: Omaxe Royal Residency, Thakkarwal, Ludhiana, Punjab 141116		
10.	Presidium Vivek Vihar	Vivek Vihar: D block, 56, Vivek Vihar Rd, Vivek Vihar Phase I, Vivek Vihar, New Delhi, Delhi	District Magistrate: Sh. Anil Banka	J7VC+737, L. M Bundh, Shastri Nagar, Delhi, 110031.
11.	Presidium Gurgaon, Sector 5	Gurgaon 5: Second floor Plot No. 3, Sector 5, Gurugram, Haryana 122001	City Magistrate: Sh. Darshan Yadav. SDM: Sh. Satish Yadav, HCS	CTM office, First Floor, Mini Secretariat, Gurugram, 122001. SDM Badshahpur Gurugram, 1069 sect 57 Gurugram MN, Sector 15, Block H, Sector 57, Gurugram, Haryana 122003
12.	Presidium, Gurgaon	Gurgaon 9A: 717, P/91, near Esic	City Magistrate:	CTM office, First Floor, Mini

	9A	Hospital, Sector 9, Gurugram, Haryana 122001	Sh. Darshan Yadav. SDM: Sh. Satish Yadav, HCS	Secretariat, Gurugram, 122001. SDM Badshahpur Gurugram, 1069 sect 57 Gurugram MN, Sector 15, Block H, Sector 57, Gurugram, Haryana 122003
13.	Presidium Gurgaon, Sector 49	Gurgaon 49: D Block, Block S, Uppal Southend, Sector 49, Gurugram, Haryana 122018.	City Magistrate: Sh. Darshan Yadav. SDM: Sh. Satish Yadav, HCS	CTM office, First Floor, Mini Secretariat, Gurugram, 122001. SDM Badshahpur Gurugram, 1069 sect 57 Gurugram MN, Sector 15, Block H, Sector 57, Gurugram, Haryana 122003.
14.	Presidium Paschim	Paschim Vihar: First Floor, G-10,	District Magistrate:	M43F+F2F, Nehru Nagar,

	Vihar	Block G, Pushkar Enclave, Paschim Vihar, New Delhi, -Delhi 110063	Cheshtha Yadav	Shivaji Place, Vishal Enclave, Raja Garden, New Delhi, Delhi, 110018.
15.	Presidium Rohtak	Rohtak: NH-71A, Makrauli Kalan, Panipat, HIGHWAY, Rohtak, Haryana 124006 (Shri Ram-Global School)	District Magistrate: Sh. Ajay Kumar.	VHWV+F68, Civil Road, DLF Colony, Rohtak, Haryana 124001
16.	Presidium Faridabad	Faridabad-82, RPS Savana, Sector 88, Faridabad, Haryana 121002	District Magistrate: Sh. Balraj Singh Sub Divisional Magistrate: Sh. Paramjeet Singh Chahal	1 st Floor, Mini Secretariat Administrative Block- B, Sector- 12, Faridabad, Haryana, India-121007. 1H, 56, KL Mehta Rd, Narela Rajeev Nagar, Block G, New Industrial Twp 1, New Industrial Township, Faridabad, Haryana 121001
17.	Presidium Gurgaon,	PRESIDIUM GURGAON SEC-	City Magistrate:	CTM office, First Floor, Mini

	Sector 52	52, SUSHANT ESTATE, NEAR AARDEE CITY, SECTOR-52	Sh. Darshan Yadav. SDM: Sh. Satish Yadav, HCS	Secretariat, Gurugram, 122001. SDM Badshahpur Gurugram, 1069 sect 57 Gurugram MN, Sector 15, Block H, Sector 57, Gurugram, Haryana 122003.
18.	Presidium Hisar.	PRESIDIUM HISAR (BANK COLONY), H.NO.-47, BANK COLONY, NEAR TOWN PARK, HISSAR	Sub Divisional Magistrate: Sh. Jaiveer Yadav, HCS.	4PM6+7GC, NH-65, A Block, Defence Colony, Hisar, Haryana 125001
19.	Presidium Gurgaon	PRESIDIUM GURGAON, BLOCK C1, SECTOR 1,2,&3, PALAM VIHAR, GURGAON ,122017	City Magistrate: Sh. Darshan Yadav. SDM: Sh. Satish Yadav,	CTM office, First Floor, Mini Secretariat, Gurugram, 122001. SDM Badshahpur Gurugram, 1069 sect 57

			HCS	Gurugram MN, Sector 15, Block H, Sector 57, Gurugram, Haryana 122003.
20.	Presidium TDI Sonipat, Sector 12	PRESIDIUM TDI SONIPAT DP, 2347+PHP, SH 11, Sector 12, Sonipat, Haryana 131304	City Magistrate: Dr. Anmol, HCS Sub Divisional Magistrate: Dr. Nirmal Nagar, HCS,	SH 11, Ashok Vihar, Sonipat, Haryana, 131001
21.	Presidium Rohini, Sector 5	PRESIDIUM ROHINI SEC-5	District Magistrate: Mrs. Ankita Anand.	P2R6+33C, Main Chowk, MDR 138, near by girls School, Kanjhawala, Delhi 110081.
22.	Presidium TDI Sonipat	PRESIDIUM TDI SONIPAT (MT), E- 15, MODEL TOWN-2, NEW DELHI-110009	District Magistrate City Magistrate: Dr. Anmol, HCS	SH 11, Ashok Vihar, Sonipat, Haryana, 131001

			Sub Divisional Magistrate: Dr. Nirmal Nagar, HCS,	
23.	Presidium Hisar	PRESIDIUM HISAR (SUNDAR NAGAR), Plot No: 338/339, Opposite, Sirsa Rd, near Grain mandi, Sundar Nagar, Vikas Nagar, Hisar, Haryana 125001	Sub Divisional Magistrate: Sh. Jaiveer Yadav, HCS.	SDM Office, 4PM5+C44, Haryana Agricultural University, Hisar, Haryana 125001
24.	Presidium Hisar	PRESIDIUM HISAR (16-17), PLOT NO. 1929, OPP. 1909, SEC- 16-17, HISSAR	Sub Divisional Magistrate: Sh. Jaiveer Yadav, HCS.	SDM Office, 4PM5+C44, Haryana Agricultural University, Hisar, Haryana 125001
25.	Presidium Noida, Sector 93	PRESIDIUM NOIDA 93, G96R+VG7, Sector 93B, Noida, Uttar Pradesh 201304	District Magistrate: Shri Manish Kumar Verma.	Sector 27, 290, Tulsi Marg, G Block, Pocket G, Sector 27, Noida, Uttar Pradesh 201301
26.	Presidium Sonipat	PRESIDIUM SONEPAT, E BLOCK, OMAXE CITY, DIST SONIPATH,	City Magistrate: Dr. Anmol, HCS	SH 11, Ashok Vihar, Sonipat, Haryana, 131001

		HARYANA ,131001	Sub Divisional Magistrate: Dr. Nirmal Nagar, HCS,	
27.	Presidium	PALLADIUM SCHOOL, PRESIDIUM SCHOOL, NEAR K B SAKAL FLOORMILL BAGLA ROAD,HISAR ,125052	Sub Divisional Magistrate: Sh. Jaiveer Yadav, HCS.	4PM6+7GC, NH-65, A Block, Defence Colony, Hisar, Haryana 125001

IA disposed of.

IA-652/2024

Mr. Abhishek Anand, Ld. Counsel appearing for Resolution Professional has submitted that a direction may be given to the Respondent No. 1 to 4 to file an affidavit disclosing all arrangements/agreements entered by them along with details of bank accounts where money has been received from Respondent No. 5 to 41 w.e.f. 29.11.2022 till date.

Mr. Prakhar Mittal, Ld. Counsel appearing for Respondents has stated that the Respondents do not have any information with regard to the above prayer. He shall file an affidavit to that effect within one week.

List the matter **on 06.08.2024.**

IA-1512/2024

Pleadings are complete.

List the matter for arguments **on 06.08.2024.**

-Sd-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

-Sd-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**

Ajay